

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1419
ANSWERED ON:08.03.2002
JUVENILE DELINQUENCY
N.T. SHANMUGAM

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether any study has been made about the Juvenile Delinquency in the country;
- (b) if so, the details thereof State-wise during the last three years;
- (c) the rate of growth of such cases; and
- (d) the steps taken/being taken to protect the Juvenile Delinquency?

Answer

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (DR. SATYANARAYAN JATIYA)

(a) & (b): Studies to evaluate the rehabilitation programme for juvenile delinquents were carried out in Gujarat & Maharashtra, Orissa & Bihar and Kerala in the years 1992-93, 1993-94 & 1999-2000 respectively.

(c) A statement giving cases against juvenile delinquents registered in each State, as per the latest data available, is laid on the Table of the House.

(d) The Ministry of Social Justice & Empowerment is administering the Juvenile Justice (Care and Protection of Children) Act, 2000, which has consolidated and revised the laws relating to juveniles in conflict with law. This Act is more child friendly and provides for proper care and protection as also for ultimate rehabilitation of delinquent juveniles. To implement this Act, this Ministry has a scheme called 'A Programme for Juvenile Justice', under which financial assistance is given to State/Union territories on 50.50 basis for establishment and maintenance of the homes and institutions envisaged under the Act.

Statement referred to in reply to part (c) of Lok Sabha Unstarred Question No. 1419 for answer on 8.3.2002 raised by Shri N.T. Shanmugam regarding 'Juvenile Delinquency'

S.No. Name of the State/UT

No. of cases registered during 1998	No. of cases registered during 1999	Percentage of increase/decrease over 1998
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1 Andhra Pradesh	754	590	-21.75
2 Arunachal Pradesh	24	42	+75
3 Assam	146	182	+24.66
4 Bihar	407	382	+6.14
5 Chattisgarh	@	@	@
6 Goa	27	21	-22.22
7 Gujarat	1033	1075	+4.06
8 Haryana	325	300	-7.69
9 Himachal Pradesh	57	47	-17.54
10 Jammu & Kashmir	0	0	0
11 Jharkhand	@	@	@
12 Karnataka	255	286	+12.15
13 Kerala	65	51	-21.54
14 Madhya Pradesh	2349	2380	+1.32
15 Maharashtra	2254	1848	-18.01
16 Manipur	0	0	0
17 Meghalaya	42	15	-64.28
18 Mizoram	89	11	-87.64

19 Nagaland	8	0	-100
20 Orissa	108	195	+80.56
21 Punjab	10	20	+100
22 Rajasthan	683	674	-1.32
23 Sikkim	5	403	+2.28
25 Tripura	0	17	+1700
26 Uttaranchal	@	@	@
27 Uttar Pradesh	23	14	-39.13
28 West Bengal	5	15	+200
29 A & Nicobar Island	1	3	+200
30 Chandigarh	14	16	+14.28
31 Dadra & Nagar Haveli	2	0	-100
32 Daman & Diu	1	0	-100
33 Delhi	246	288	+17.07
34 Lakshadweep	0	1	+100
35 Pondicherry	12	6	-50

Total 9339 8888 -4.83

@ Not applicable, as these States were not formed at that time.